NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCA/12/2016

NAME OF THE PETITIONER(S)

: Roopa G Pai

NAME OF THE RESPONDENT(S)

: Sterlite Industries (India) Limited & Another

UNDER SECTION

: 634A

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

FOR USHAVA STARRARSOUSARS

2. M. IC- BURNOL GW RISLENIE.

ORDER

Proxy representing counsel for petitioner present and filed an affidavit showing proof of sending and effecting the service of notice on R2 along with supporting documents. Notice on R2 has been served and the proof of service is held sufficient. There is no representation on behalf of R2. So, R2 is set ex parte. Shri N K Bhansal, PCS, representing R1 present and stated that a matter is pending before the Hon'ble High Court of Madras and prayed time for his submissions. Time extended at request. Put up on 31.05.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)